

**HIGH COURT FOR THE STATE OF TELANGANA AT HYDERABAD
(Special Original Jurisdiction)**

FRIDAY, THE EIGHTEENTH DAY OF OCTOBER
TWO THOUSAND AND TWENTY FOUR

PRESENT

**THE HON'BLE THE CHIEF JUSTICE ALOK ARADHE
AND
THE HON'BLE SRI JUSTICE J SREENIVAS RAO**

WRIT PETITION NO: 4191 OF 2021

Between:

Chinnappan Pushpa Rani, D/o Chinnappan Thomas, aged 20 years, Occ Student,
R/o 12-89/6, Radhakrishna Colony, Near Sai Baba Temple, Peerjadiguda, Medchal
Malkajigiri, 500098

...PETITIONER

AND

1. State of Telangana, Rep. by Principal Secretary, Medical and Health Department, BRK Bavan Lower Tunk Bund Road, Hyderabad 500029
2. Kaloji Narayana Rao University of Health Sciences, Nizampura Warangal Telangana 506 007 Rep by its Registrar
3. Prof G. Ram Reddy Centre for Distance Education (PGRRCDE), Osmania University Campus, Hyderabad 500020.

...RESPONDENTS

Petition under Article 226 of the Constitution of India praying that in the circumstances stated in the affidavit filed therewith, the High Court may be pleased to pass an Order or Orders Directions or a Writ or more particularly one in the nature of Writ of Mandamus declaring the action of the Respondents in not permitting the Petitioner physically present for verification of original certificates in pursuant to the Notification for schedule of verification of original certificates for Admission into Competent Authority Quota for BAMS, BHMS, BNYS AND BUMS Courses for the academic year 2020-21 dated 21.01.2021 issued by the 2nd Respondent as unjust arbitrary apart from violation of Article 14 of the

Constitution of India and consequently direct the 2nd and 3rd Respondents to permit the petitioner physically present for verification of original certificates in pursuant to the said notification dated 21.01.2021.

IA NO: 1 OF 2021

Petition under Section 151 CPC praying that in the circumstances stated in the affidavit filed in support of the petition, the High Court may be pleased to direct 2nd and 3rd Respondents to permit the petitioner physically present for verification of original certificates in pursuant to the said notification dated 21/01/2021.

Counsel for the Petitioner: SRI V. SRIKANTHA RAO (NOT PRESENT)

**Counsel for the Respondent No.1: SRI P. SHRAVAN KUMAR GOUD,
GP FOR MEDICAL HEALTH AND FAMILY WELFARE**

**Counsel for the Respondent No.2: SRI A. PRABHAKAR RAO,
S.C. FOR KNRUHS**

Counsel for the Respondent No.3: --

The Court made the following: ORDER

**THE HON'BLE THE CHIEF JUSTICE ALOK ARADHE
AND
THE HON'BLE SRI JUSTICE J. SREENIVAS RAO**

WRIT PETITION No.4191 of 2021

ORDER: (per the Hon'ble the Chief Justice Alok Aradhe)

None for the petitioner.

Mr. P. Shravan Kumar Goud, learned Government Pleader for Medical, Health and Family Welfare appears for respondent No.1.

Mr. A. Prabhakar Rao, learned Standing Counsel for Kaloji Narayana Rao University of Health Sciences (hereinafter referred to as 'the University') appears for respondent No.2.

2. In this Writ Petition, the petitioner *inter alia* has prayed for a direction to respondent Nos.2 and 3 to permit the petitioner to produce the original certificates of the petitioner for verification in pursuance of the said notification dated 21.01.2021. The grievance of the petitioner pertains to the academic year 2020-21.

3. A Bench of this Court by an interim order dated 23.02.2021 had permitted the petitioner to produce her original certificates before respondent No.2 for verification.
4. In view of the aforesaid interim order as well as the fact that the academic year 2020-21 is over, no further orders are required to be passed in this Writ Petition.
5. Accordingly, the Writ Petition is disposed of.

Miscellaneous applications, if any pending, shall stand closed. There shall be no order as to costs.

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SD/- N. SRIHARI
ASSISTANT REGISTRAR
SECTION OFFICER /

To,

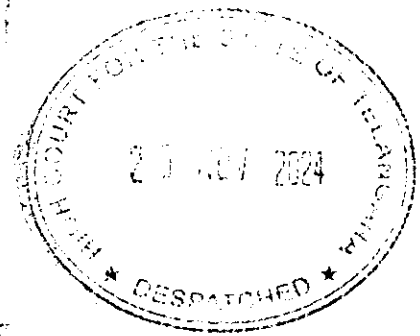
1. The Principal Secretary, Medical and Health Department, State of Telangana, BRK Bavan Lower Tank Bund Road, Hyderabad 500029
2. The Registrar, Kaloji Narayana Rao University of Health Sciences, Nizampura Warangal Telangana 506 007
3. One CC to SRI V. SRIKANTHA RAO, Advocate [OPUC]
4. Two CCs to SRI P. SHRAVAN KUMAR GOUD, GP for Medical Health and Family Welfare, High Court for the State of Telangana at Hyderabad. [OUT]
5. One CC to SRI A. PRABHAKAR RAO, S.C. for KNRUHS [OPUC]
6. Two CD Copies

MP
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HIGH COURT

DATED:18/10/2024



ORDER

WP.No.4191 of 2021

**DISPOSING OF THE WRIT PETITION
WITHOUT COSTS**

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